

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 06
CP No. (IB)- 96/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

Mr. Sunil Kakani Prop. of M/s R. K. Enterprises

...Operational Creditor

Versus

M/s Morani Cars Pvt. Ltd.

...Corporate Debtor

Due to administrative reasons, the matter is reposted to 27.05.2021.

Sd

Assistant Registrar

April 15, 2021
H.A